

(b) Family gratuity at the specified rates ranging between Rs. 2000- to Rs. 19000/- for officers and Rs. 450/- to Rs. 1600/- for JCOs and ORs, depending on the rank.

(c) Death Gratuity as under *:—

- | | |
|---|--|
| (i) Less than one year service | 2 months pay |
| (ii) Between 1—5 years service. | 6 months pay |
| (iii) Over 5 years but below 20 years service | 12 months pay |
| (iv) 20 years or over service | One month's pay for every completed year of service subject to maximum of 33 months or Rs. 1 lakh, which ever is less. |

* Weightage of five years is added to the actual service rendered for calculation, subject to the total qualifying service not exceeding 33 years. In case actual service is less than 5 years, no weightage is given.

4. Other benefits granted in such cases are as under (educational concessions are available only in case of battle casualties in Siachen and certain other listed military operations) :—

(i) *Employment Assistance*

Upto two dependents of Service personnel killed or severely wounded in the operations are entitled to priority IIA for employment in Group 'C' and 'D' posts filled through DG E&T/ Employment Exchanges.

(ii) *Educational Concessions*

Children of Defence personnel killed or disabled in action, who are studying in educational institutions under the Department of Education, are entitled to the following educational concessions:—

(a) Complete exemption from tuition fee and other fees levied by the educational institution concerned;

(b) Grants to meet hostel charges in full for those studying in Boarding Schools and Colleges;

(c) Full cost of books and stationery;

(d) Full cost of uniform where this is compulsory.

5. Additional benefits admissible include Army Group Insurance Benefits; Financial Assistance from Army Officer's Benevolent Fund, Army Wives Welfare Association Fund and Army Relief Fund; grant for construction/repair of houses and for the marriages of daughters and concession in rail travel. The benefits listed in this para are made available from the non-public funds of the Service.

70 Government Service
Customs Appraisers service

2368. SHRI RAM NIHORE RAI : Will the Minister of FINANCE be pleased to state :

(a) whether recruitment is done to various Group 'A' and Group 'B' services through the Civil Services Examination conducted by the Union Public Service Commission;

(b) whether in all the Group 'B' services; when promotion is done to the corresponding Group 'A' services, the pay scale given is Rs. 3000—4500;

(c) whether in Customs Appraisers Service, the pay scale of Rs. 2200—4000 is given on promotion to Group 'A' service;

(d) if so, the reasons therefor; and

(e) the action proposed to be taken by the Government to remove this anomaly?

THE MINISTER OF STATE : IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :
(a) A list of various Group 'A' and Group 'B' Services, where recruitment is done through the Civil Services Examination conducted by the Union Public Service Commission, is given in the attached statement.

(b) to (e) Promotion from Group 'B' to Group 'A' is done in accordance with the rules governing the respective Services. The pay scales are also prescribed in the relevant rules.

In the Indian Customs & Central Excise Service, promotion from all categories of Group 'B' officers, including

Appraisers, to Group 'A' is made in the pay scale of Rs. 2200—4000, which is in accordance with the Indian Customs & Central Excise Service Group 'A' Rules 1987.

Statement

List of Group 'A' & 'B' Services for which Recruitment is done through the Civil Services Examination conducted by U.P.S.C.

- (1) The Indian Administrative Service.
- (2) The Indian Foreign Service.
- (3) The Indian Police Service.
- (4) The Indian P & T Accounts and Finance Service, Group 'A'.
- (5) The Indian Audit and Accounts Service, Group 'A'.
- (6) The Indian Customs & Central Excise Service, Group 'A'.
- (7) The Indian Defence Accounts Service, Group 'A'.
- (8) The Indian Revenue Service, Group 'A'.
- (9) The Indian Ordnance Factories Service, Group 'A' (Asstt. Manager-Non-Technical).
- (10) The Indian Postal Service, Group 'A'.
- (11) The Indian Civil Accounts Service, Group 'A'.
- (12) The Indian Railway Traffic Service, Group 'A'.
- (13) The Indian Railway Accounts Service, Group 'A'.
- (14) The Indian Railway Personnel Service, Group 'A'.
- (15) Posts of Assistant Security Officer, Group 'A' in Railway Protection Force.
- (16) The Indian Defence Estates Service, Group 'A'.
- (17) The Indian Information Service, Junior Grade, Group 'A'.
- (18) The Central Trade Service, Group 'A' (Grade III).
- (19) The Posts of Assistant Commandant, Group 'A' in the Central Industrial Security Force.
- (20) The Central Secretariat Service, Group 'B' (Section Officers Grade).
- (21) The Railway Board Secretariat Service, Group 'B' (Section Officer's Grade).
- (22) The Armed Forces Headquarters Civil Service, Group 'B' (Assistant Civilian Staff Officers Grade).
- (23) The Customs Appraisers Service, Group 'B'.
- (24) The Delhi and Andman and Nicobar Islands Civil Service, Group 'B'.
- (25) The Delhi and Andman and Nicobar Islands Police Service, Group 'B'.
- (26) Posts of Deputy Superintendent of Police, Group 'B', in the Central Bureau of Investigation.
- (27) Pondicherry Civil Service, Group 'B'.

[Translation]

Bihar

Fake Insurance Claims Registered By CBI in Patna

2369. **SHRI RAMASHRAY PRASAD SINGH** : Will the Minister of FINANCE be pleased to state :

(a) the number of cases of fake insurance claims by persons of Jehanabad district (Bihar) registered by the

Patna branch of Central Bureau of Investigation since 1988;

(b) the names of persons against whom such cases have been registered;

(c) the number of cases investigated so far and the cases which are yet to be investigated and the reasons for the delay; and

(d) the action taken by the Government to expedite these cases ?